



\$~C18

+

* IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.PET. 39/2009 & CO.APPL. 581/2023

DINESH MITTAL & ORS.

..... Petitioners

Through: versus

M/S TRIVENI INFRASTRUCTURE DEVELOPMENT

CO. LTD Respondent

Through: Ms. Megha Bharara, Adv for Ruchi Sindhwani, Advocate for OL. (M:

9871145546)

Mr. Sumeet Kaul, Mr. Deepak Agarwal and Mr. Aarohi Mikkilineni, Advocate for Applicant. (M:

9650290474)

Mr. Apoorv Kurup CGSC, Mr. Ojaswa Pathak, Advocate for Applicant UOI. (M:8929015368)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 11.08.2023

1. This hearing has been done through hybrid mode.

CO.APPL. 581/2023 in CO.PET.-39/2009

- 2. This is an application for early hearing of *C.As.* 734/2023, 735/2023 and 736/2023. Considering that the matter is listed on 22nd August, 2023, let all the applications be listed on the said date.
- 3. Application is disposed of.
- 4. List on 22nd August, 2023.

PRATHIBA M. SINGH, J.

AUGUST 11, 2023 *dj/sk*